

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †5253**

**TO BE ANSWERED ON THE 27<sup>TH</sup> MARCH, 2018/ CHAITRA 6, 1940 (SAKA)**

**CALAMITY RELIEF**

**†5253. SHRI R. GOPALAKRISHNAN:  
SHRI BHARAT SINGH:  
SHRIMATI V. SATHYA BAMA:  
SHRI PR. SENTHIL NATHAN:  
SHRI BADRUDDIN AJMAL:  
SHRI BHARATHI MOHAN R.K.:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of persons affected and number of persons died along with the quantum of damage to property and crops reported due to various natural calamities including floods and erosion during each of the last three years and the current year, State-wise;**

**(b) the details of the criteria fixed to provide relief or compensation to the affected persons including farmers;**

**(c) the details of relief fund released by the Government to the calamity affected States along with the utilisation of such funds during the said period, State/UTwise; and**

**(d) the steps taken by the Government to create special infrastructure facilities for search/combing operations/relief operations during calamities including cyclones in the country, particularly in Tamil Nadu?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (d): The details of the losses due to natural calamities including floods/ landslides/ cloudburst/ cyclonic storm etc., as reported by the State Governments/ Union Territories during the last three years and current year are at Annexure-I.**

**The concerned State Governments undertake relief activities according to the magnitude of the ground situation, in the wake of natural calamities from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms without any discrimination. For calamity of a severe nature, additional assistance is supplemented by Government of India from the National Disaster Response Fund (NDRF) by following the laid down procedure. The financial assistance from SDRF/ NDRF is towards relief and not for compensation of loss as suffered/ claimed. These norms are available on the Ministry of Home Affairs website: [www.ndmindia.nic.in](http://www.ndmindia.nic.in). As per the scheme of SDRF the State Government is responsible to ensure that money drawn from the SDRF account is actually utilized for the purposes for which the SDRF has been set up and only on item of expenditure and as per norms approved by the GOI. The State Accountant General is required to monitor the expenditure as per the items and norms of assistance. The Comptroller and Auditor General of India is required to conduct audit of SDRF.**

**State-wise details of allocation and releases from SDRF and NDRF during the last three years and the current year are given in Annexure-II.**

**It is the primary responsibility of the State Government to create special infrastructure facilities for search, rescue and relief operations during natural calamities. However, based on vulnerability profile of different regions of the country, the Central Government has raised National Disaster Response Force (NDRF) for providing prompt response during calamities or calamity like situation. At present there are 12 Battalion of NDRF and they are presently stationed/ deployed at 12 Bn HQ viz; Guwahati (Assam), Haringhata (West Bengal), Mundali (Odisha), Arakkonam (Tamil Nadu), Pune (Maharashtra), Vadodra (Gujarat), Bhatinda (Punjab), Ghaziabad (Uttar Pradesh), Bihta (Bihar), Vijayawada (Andhra Pradesh), Varanasi (Uttar Pradesh) and Doimukh (Arunachal Pradesh). In addition, the Government of India provides all possible assistance by mobilizing/ deploying its resources from Indian Army, Navy, Coast Guard, Air Force for quick search and relief operation at the time of emergency. Further, the strengthening of the disaster management is a continuing and evolving process.**

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State-wise details of damage due to cyclonic storms/ heavy rains/ floods/ landslides/ earthquake etc. during the years 2014-15 to 2017-18

(Provisional)

Sl. No.	State	Year															
		2014-15				2015-16				2016-17				2017-18 (as on 21.03.18)			
		lives lost (No.)	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)	lives lost (No.)	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)	lives lost (No.)	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)	lives lost (No.)	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)
1	Andhra Pr.	61	4777	40379	3.30	88	3669	32836	2.17	19	32	2277	0.48	31	55	6557	0.45
2	Arunachal Pr.	61	1992	2742	0.28	20	1198	1802	0.14	42	1903	1629	0.235	60	1177	1463	0.41
3	Assam	90	8961	138000	3.67	66	2482	61434	2.86	115	3191	66887	2.82	160	2763	111070	2.80
4	Bihar	144	28	5621	1.16	158	51	130576	8.08	243	583	129922	3.72	649	256	357197	8.10
5	Chhattisgarh	27	199	6053	0.004	--	--	--	--	9	15	694	2.98	52	102	909	--
6	Gujarat	27	112	875	--	156	19388	62006	2.59	85	252	128	--	229	15255	36710	6.45
7	Goa	--	--	41	--	--	--	--	--	--	--	119	--	1	--	61	--
8	Haryana	--	--	--	--	--	--	--	--	3	--	8	--	--	--	--	--
9	Himachal Pr.	45	698	1963	0.136	133	686	3406	0.13	40	136	2283	0.20	75	199	2195	0.80
10	J & K	304	61326	253184	6.48	21	97	1989	--	3	--	--	--	7	4	90	--
11	Jharkhand	--	--	--	--	--	--	--	--	8	--	1483	--	12	3	2668	--
12	Karnataka	27	85	19125	0.91	--	--	--	--	10	217	23654	3.76	70	745	1533	--
13	Kerala	132	527	8292	0.20	67	4	6431	--	48	56	5770	0.017	119 *	5	6324	0.078
14	Madhya Pr.	--	--	--	--	--	--	--	--	184	400	80000	--	--	--	--	--
15	Maharashtra	151	53	44	--	2	--	--	--	145	1035	8164	0.15	134	164	--	--
16	Manipur	--	--	--	--	26	29	11849	0.39	--	--	24723	0.018	19	10752	19793	0.89
17	Meghalaya	66	8822	10701	0.159	5	--	4	--	4	--	--	--	11	--	163	--
18	Mizoram	--	--	--	--	--	--	--	--	--	--	--	--	13	14	5437	0.11
19	Nagaland	17	2860	14537	0.31	5	--	180	0.04	7	738	4119	0.42	22	665	7700	0.05
20	Odisha	50	672	83140	3.65	5	--	839	--	3	--	--	--	8	399	562	0.42
21	Punjab	31	127	24795	1.06	11	14	126	--	12	--	98	0.005	4	6	34	--
22	Rajasthan	--	--	--	--	40	174	24657	0.32	82	635	15010	--	80	5705	57989	7.34
23	Sikkim	--	--	--	--	1	1	2012	--	13	2090	361	0.018	11	80	910	0.02
24	Tamil Nadu	75	341	3750	--	470	12030	475762	3.83	25	564	8278	0.34	72 @	7654	14229	0.05
25	Telangana	--	--	--	--	--	--	--	--	49	6535	37991	2.59	--	--	--	--
26	Tripura	21	--	1139	0.015	1	--	11179	--	5	1	937	--	17	13	3222	--
27	Uttar Pradesh	132	107	75564	5.00	40	15	14	--	82	266	46793	5.96	121	154	56935	3.81
28	Uttarakhand	66	348	1824	0.013	31	177	410	--	114	1575	3324	0.10	57	737	1380	--
29	West Bengal	169	145	33621	0.508	193	23120	822978	13.02	200	3320	84765	4.48	197	2075	497362	6.74
30	Puducherry	--	--	--	--	4	1095	4327	--	--	--	5	--	--	--	--	--
31	Lakshadweep	--	--	--	--	--	--	--	--	--	--	--	--	--	186	969	0.002
	<b>Total</b>	<b>1696</b>	<b>92180</b>	<b>725390</b>	<b>26.855</b>	<b>1543</b>	<b>64230</b>	<b>1654817</b>	<b>33.57</b>	<b>1,550</b>	<b>23,544</b>	<b>5,49,422</b>	<b>28.27</b>	<b>2231</b>	<b>49168</b>	<b>1193462</b>	<b>38.52</b>

\* In addition, 102 missing persons have been construed as dead by State Government.

@ In addition, 161 missing persons have been construed as dead by State Government in the wake of cyclone 'Ockhi' 2017.

**Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2014-15 to 2017-18**

(Rs. in crore)

Sl. No.	State	Allocation under SDRF				Centre's share of SDRF released				Released from NDRF			
		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18 (till date)	2014-15	2015-16	2016-17	2017-18 (till date)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pr.	367.26	440.00	462.00	485.00	230.85	330.00	346.50	363.75	578.03	356.74	702.72	--
2	Arunachal Pr.	44.67	52.00	55.00	57.00	40.20	46.80	49.50	51.30	125.96	--	51.06	32.44
3	Assam	320.62	460.00	483.00	507.00	425.97 #	414.00	434.70	456.30	0.00	--	--	--
4	Bihar	406.57	469.00	492.00	517.00	304.93	351.745	369.00	489.56	0.00	--	--	1363.47
5	Chhattisgarh	183.93	241.00	253.00	265.00	134.665	249.725 #	94.875	194.25 #	0.00	522.31	313.385	49.31
6	Goa	3.60	4.00	4.00	4.00	3.985	3.00	3.00	1.50	0.00	--	--	--
7	Gujarat	610.33	705.00	740.00	777.00	457.75	528.75	555.00	500.00	0.00	--	--	--
8	Haryana	234.48	308.00	323.00	339.00	255.41 #	203.43 #	357.75	254.25	0.00	--	--	--
9	Himachal Pr.	158.95	236.00	248.00	260.00	143.06	212.40	223.20	234.00	65.30	82.215	81.22	63.23
10	J & K	209.62	255.00	268.00	281.00	278.50 #	229.50	241.20	--	43.53	--	--	--
11	Jharkhand	315.36	364.00	382.00	401.00	236.52	273.00	286.50	300.75	0.00	--	--	--
12	Karnataka	195.65	276.00	290.00	305.00	146.74	207.00	217.50	228.75	271.38	1645.53	2292.50	913.044
13	Kerala	159.33	185.00	194.00	204.00	119.50	138.75	145.50	153.00	0.00	--	--	164.72
14	Madhya Pr.	477.39	877.00	921.00	967.00	358.04	657.75	690.75	724.625	83.13	1011.99	863.81	502.09
15	Maharashtra	538.08	1483.00	1557.00	1635.00	403.56	1112.25	583.875	1810.125 #	1426.95	1592.96	2224.78	--
16	Manipur	8.78	19.00	20.00	21.00	3.95	21.05 #	18.00	18.90	0.00	38.71	14.65	110.82
17	Meghalaya	17.81	24.00	25.00	27.00	16.03	21.60	22.50	24.30	30.56	--	--	--
18	Mizoram	10.40	17.00	18.00	19.00	9.36	15.30	16.20	17.10	0.00	--	--	35.97
19	Nagaland	6.04	10.00	10.00	11.00	5.44	9.00	9.00	9.90	19.43	15.11	0.96	25.01
20	Odisha	475.98	747.00	785.00	824.00	276.98	560.25	588.75	618.00	0.00	574.6925	425.66	--
21	Punjab	270.96	390.00	409.00	430.00	203.22	292.50	306.75	161.25	0.00	--	--	--
22	Rajasthan	730.10	1103.00	1158.00	1216.00	547.58	827.25	868.50	912.00	0.00	1378.13	990.82	607.77
23	Sikkim	27.65	31.00	33.00	34.00	24.89	27.90	29.70	30.60	0.00	--	--	--
24	Tamil Nadu	356.78	679.00	713.00	748.00	133.795	643.045 #	534.75	561.00	0.00	1000.00 \$	1813.66	351.81
25	Telangana	251.23	274.00	288.00	302.00	153.90	205.50	216.00	--	18.51	468.20	328.16	58.40
26	Tripura	23.47	31.00	33.00	34.00	21.12	27.90	29.70	30.60	0.00	--	--	--
27	Uttar Pradesh	468.44	675.00	709.00	744.00	351.33	506.25	531.75	558.00	581.29	3305.66	1062.09	119.67
28	Uttarakhand	143.02	210.00	220.00	231.00	64.295	253.36 #	198.00	207.90	216.81	--	--	--
29	West Bengal	370.51	516.00	542.00	569.00	277.88	387.00	406.50	426.75	0.00	459.71	275.82	324.78
	<b>Total</b>	<b>7387.01</b>	<b>11081.00</b>	<b>11635.00</b>	<b>12214.00</b>	<b>5629.45</b>	<b>8756.00</b>	<b>8374.95</b>	<b>9338.46</b>	<b>3460.88</b>	<b>12451.96</b>	<b>11441.30</b>	<b>4722.53</b>

# Including arrears of SDRF for the previous year.